

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1000**  
TO BE ANSWERED ON THE 24<sup>TH</sup> JULY, 2018

**SMALL LAND HOLDINGS**

1000. SHRI DEVJI M. PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether 69 per cent of farmers have less than one hectare of land, 17 per cent of farmers have less than two hectare of land and 36 per cent of farmers do not have any land in the country and if so, the details thereof;
- (b) whether due to small land holdings, the input cost is higher than production cost which has caused debt burden on the farmers;
- (c) if so, the total debt on each farmer as per survey conducted in the year 2013;
- (d) the steps taken by the Government to make agriculture a zero cost occupation and promote co-operative agriculture and the details of the outcome thereof, State-wise; and
- (e) the steps taken by the Government to waive off the debts of the farmers?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): As per the 'Situation Assessment Survey of Agricultural Households' (SAS) conducted by National Sample Survey Office in 2013, 69.4 per cent of agricultural households were estimated to have less than one hectare of land, 86.6 per cent of agricultural households were estimated to have less than two hectare and 0.1 per cent of the agricultural households in rural areas were reported as landless.

(b) & (c): As per the SAS 2013, the average monthly receipts and average monthly expenses from crop production for the small agricultural households (with land holding of 1-2 hectare) was estimated at Rs. 6944 and Rs. 2652 respectively.

Further, as per the Survey results, the average amount of outstanding loan per agricultural households was estimated at Rs. 47000/-. Details of outstanding loan per agricultural household by size class of land possessed for major States is given in Annexure-I.

(d): Government is promoting cost reducing, eco-friendly and socially acceptable scientific farming practices, including organic farming through the dedicated schemes of Paramparagat

Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) under National Mission for Sustainable Agriculture (NMSA). Both PKVY and MOVCDNER are being implemented through cluster approach. Moreover, model organic clusters by private agencies are being encouraged under PKVY. State-wise Physical and financial progress under PKVY schemes during the last three years is given in Annexure-II.

In addition, organic farming is supported under major Schemes, viz., Rashtriya Krishi Vikas Yojana (RKVY), Mission for Integrated Development of Horticulture (MIDH), Network Project on Organic Farming under the activities of Indian Council of Agricultural Research Institute (ICAR) and National Programme for Organic Produce (NPOP) under activities of the Agricultural and Processed Food Products Exports Development Authority (APEDA).

Government's cooperative development programmes being implemented through National Cooperative Development Corporation (NCDC) have helped farmers towards keeping costs low due to economies of scale.

(e): Keeping in view the negative impact of waiving off the debts of farmers, the Union Government has focused on strengthening of farm credit delivery system for providing credit at lower rates of interest to support the resource requirements of the agricultural sector. In addition, several initiatives are being taken to reduce the debt burden of farmers and increase the supply of institutional credit to farmers, viz., Interest Subvention Scheme, Kisan Credit Card Scheme and promotion of Joint Liability Groups.

**Annexure in reference to reply to part (c) of the L.S Unstarred Q.No. 1000 due for 24-07-2018**

Average amount of outstanding loan (Rs '00) per agricultural household by size class of land possessed for major States

State	Average amount of outstanding loan (Rs '00) per agri. hhs belonging to the size class of land possessed (ha)								esd. no. agri. households having outstanding loan (00)	proportion of indebted agricultural households (0.0%)		
	<0.01	0.01-0.40	0.41-1.00	1.01-2.00	2.01-4.00	4.01-10.00	10.00+	all classes				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)		
Andhra Pr.	2409	739	893	104	162	9	3	3500	2494	1234	33421	92.9
Assam	4	8	24	67	71	173	0	34	5995			17.5
Bihar	73	138	132	341	279	424	1494	163	30156			42.5
Chhattisgarh	0	48	93	79	202	239	0	102	9538			37.2
Gujarat	69	120	247	311	826	1624	1148	381	16743			42.6
Haryana	95	192	737	900	157	3	1162	4681	790	6645		42.3
Jharkhand	0	56	46	85	92	200	0	57	6464			28.9
Karnataka	355	778	633	987	124	8	2321	3673	972	32775		77.3
Kerala	1690	1592	1944	346	607	0	7505	1572	6	2136	10908	77.7
Madhya Pr.	91	119	152	270	629	1168	1952	321	27414			45.7
Maharashtra	102	453	232	455	582	2071	3869	547	40672			57.3
Odisha	88	167	337	181	326	1302	2228	1	282	25830		57.5
Punjab	131	246	516	164	229	1	2	3266	9274	1195	7499	53.2
Rajasthan	1694	334	431	678	103	1	1548	1528	705	40055		61.8
Tamil Nadu	377	674	1192	120	214	0	7	3224	4512	1159	26780	82.5
Telangana	563	578	794	103	109	3	7	1369	2690	935	22628	89.1
Uttar Pradesh	219	160	218	457	107	5	1248	2178	273	79081		43.8
West Bengal	57	146	197	330	329	435	2760	178	32787			51.5
<b>All India</b>	<b>311</b>	<b>239</b>	<b>354</b>	<b>548</b>	<b>949</b>	<b>1827</b>	<b>2903</b>	<b>470</b>	<b>468481</b>			<b>51.9</b>

## Annexure in reference to reply to Part (d) of the L.S Unstarred Q.No. 1000 due for reply on 24-07-2018

Details of the State-wise physical & financial progress report under PKVY schemes being implemented by DAC&FW during 2015-16 to 2017-18												
S. No.	Name of the State	No of clusters	2015-16 (Rs in lakh) 1st year		2016-17 (Rs in lakh) 2nd year		2017-18 (Rs in lakh) 3rd year		2017-18 (Rs in lakh)			Release in 2018-19
			Allocation	Release	Allocation	Release	Allocation	Release	No. of New Clusters	Allocation for new clusters	Release for new clusters	
1	Andhra Pradesh	433	1854.47	1100.15	1308.50	798.17	759.88	292.93	867	1563.21	363.25	0.00
2	Bihar	327	1400.49	1050.37	988.17	664.26	573.86	0.00	100	428.28	214.14	0.00
3	Chhattisgarh	188.00	805.17	603.88	568.12	314.78	329.92	314.16	12.00	51.39	25.70	0.00
4	Gujarat	100	428.28	178.45	302.19	238.83	175.49	0.00	0	0.00	0.00	0.00
5	Goa	4	17.13	7.14	12.09	0	7.02	0.00	0	0.00	0.00	0.00
6	Haryana	20	85.66	53.53	60.44	45.98	35.10	0.00	0	0.00	0.00	0.00
7	Jharkhand	100	428.28	321.21	302.19	203.14	175.49	0.00	150	642.43	321.21	0.00
8	Karnataka	545	2334.15	1945.12	1646.96	815.27	956.43	1224.64	0	0.00	0.00	408.21
9	Kerala	119	509.66	382.22	359.61	0	208.83	307.24	500	2141.42	1070.71	0.00
10	Madhya Pradesh	880	3768.90	2826.67	2659.31	1787.6	1544.33	1813.94	500	2141.42	1070.71	0.00
11	Maharashtra	932	3991.61	2598.51	2816.45	2957.59	1635.58	0.00	326	1396.21	698.10	0.00
12	Odisha	320	1370.51	1027.88	967.02	650.03	561.57	610.60	0	0.00	0.00	0.00
13	Punjab	50	214.14	160.6	151.10	0	87.75	0.00	200	856.57	428.28	0.00
14	Rajasthan	755	3233.55	2373.69	2281.56	1491.13	1324.96	0.00	395	1691.72	845.86	0.00
15	Tamil Nadu	112	479.68	399.73	338.46	207.2644	196.55	194.64	0	0.00	0.00	0.00
16	Telangana	300	1284.85	1070.71	906.58	448.77	526.47	0.00	390	1670.31	835.15	0.00
17	Uttar Pradesh	575	2462.64	2052.2	1737.62	1270.64	1009.08	838.58	45	192.73	96.36	0.00
18	West Bengal	120	513.94	214.14	362.63	393.66	210.59	374.07	0	0.00	0.00	0.00
19	Assam	220	1413.34	576.39	997.24	0	579.12	1804.19	0	0.00	0.00	0.00
20	Arunachal Pradesh	19	122.06	51.41	86.13	81.08	50.02	94.50	0	0.00	0.00	0.00
21	Mizoram	34	218.43	89.08	154.12	138.65	89.50	211.94	0	0.00	0.00	0.00
22	Manipur	30	192.73	107.07	135.99	0	78.97	48.82	0	0.00	0.00	0.00
23	Nagaland	24	154.18	154.18	108.79	0	63.18	128.98	0	0.00	0.00	0.00
24	Sikkim	150	963.64	409.105	679.94	0	394.86	0.00	0	0.00	0.00	656.81
25	Tripura	50	321.21	133.84	226.65	308.83	131.62	164.81	0	0.00	0.00	0.00
26	Meghalaya	45	289.09	144.55	203.98	296	118.46	0.00	0	0.00	0.00	0.00
27	Himachal Pradesh	110	706.67	395	498.62	0	289.56	797.58	100	642.43	321.21	0.00
28	Jammu & Kashmir	28	179.88	74.95	126.92	87.81	73.71	0.00	0	0.00	0.00	0.00
29	Uttarakhand	550	3533.35	1962.97	2493.10	2019.4	1447.81	2668.08	35	224.85	112.42	0.00
30	Andman & Nicobar	68	485.39	130	342.49	0	198.89	0.00	0	0.00	0.00	0.00
31	Daman & Diu								55	392.59	235.55	0.00
32	Dadar Nagar								500	3569.04	1000	0.00
33	Delhi								500	3569.04	471.45	0.00
34	Puducherry								8	57.10	28.55	0.00
32	Other Expenses			24.85		0.00						55.98
	<b>Total</b>	<b>7208</b>	<b>33763.09</b>	<b>22619.60</b>	<b>23822.96</b>	<b>15218.88</b>	<b>13834.58</b>	<b>11889.70</b>	<b>4683</b>	<b>17604.61</b>	<b>8138.68</b>	<b>1121.00</b>
Total fund released in 2017-18 is Rs 20346.29215 lakh (Including fund released for model organic clusters Rs 307.91 lakh and 10 lakh for the salary). Total clusters 11891 sanctioned												

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